PAPERS LAID ON THE TABLE

NOTIFICATION UNDER DRUGS 'AND COSMETICS

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRIA. K. M. ISHAQUE): I beg to lay on the Table a sopy of the Drugs and Cosmetic (Nith Amendment) Rules. 1976 (Hindi and English versions) published in Notification No. G.S.E. 1098 in Gazette of Ind:a dated the 24th July, 1976 under section 38 of the Drugs and Gometics Act, 1940. [Placed in Libvarg. See No. I.T-11226/76.]

NOTIFICATIONS UNDER FORICN CONTRI-BUTION (REGULATION) ACT.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS: (SHRI B. SHAN-KARANAND): SIR, on behalf of Shri F. H. Mohsin, I beg to lay on the Table-

(1) A copy of Notification No. G.S.R. 755(E) (Hind₁ and English versions) published in Gazette of India dated the 5th August, 1976 issued under sub-section (3) of section 1 of the Foreign Contribution (Regulation) Act, 1976

(2) A copy of the Foreign Contribution (Regulation) Rules, 1976 (Hindi and English versions) pub-Hished in Notification No. G.S.R. 756(E) in Gazette of India dated the 5th August, 1976, under sub-section (3) of section 30 of the Foreign Contribution (Regulation Act, 1976, [Placed in Library See No. LT-1122'/76.]

NOTIF ATIONS UNDER TAMIL NADU MOTO VUHICLES TAXATION ACT AND A STATEMENT

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 25 of the Tamil Nadu Motor Vehicles Taxation Act, 1974 read with clause (c) (iv) of the Proclazation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:--

(i) G.O. Ms. 2242 published in Tamil Nadu Government Gazette dated the 14th September, 1974.

(ii) G.O. Ms 879 published in Tamil Nadu Government Gazette dated the 11th June, 1975 making certain amendment to the Tamil Nadu Motor Vehicles Taxation Rules, 1974.

(iii) G.O. Ms. 1975 published in Tamil Nadu Government Gazette dated the 19th November, 1975.

(iv) G.O. Ms. 63 published in Tamil Nadu Government Gezette dated the 12th January, 1976.

(v) G.O. Ms. 397 published in Tamil Nadu Government Gazette dated the 17th March, 1976.

(vi) G O. Ms. 414 published in Tamil Nadu Government Gazetter dated the 24th March, 1976.

(vii) G.O. Ms. 427 published in Tamil Nadu Government Gazette dated the 24th March, 1976.

(viii) G.O. Ms. 746 published in Tamil Nadu Government Gazette dated the 1st April, 1976.

(iv) GO Ms 633 published in Tamil Nadu Government Gozette dated the 7th April, 1976.

(x) GO Ms 834 published in Tamil Nadu Government Gazette dated the 9th April, 1978.

(x1) G.O. Ms. 840 published in Tamil Nadu Government Gazette dated the 9th April, 1978.

(xii) G.O. Ms. 704 published in Tamil Nadu Government Gazette dated the 14th April, 1976.